

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA**

O.A. No. 97/2024/EZ

(Earlier OA No. 144/2024/PB)

**IN THE MATTER OF:**

Vimla Vipu Soren

...Applicant(s)

VERSUS-

State of Jharkhand & ORS

...Respondent(S)

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Date - 23/01/25

Place - Kolkata

Filed through:-

*Ashok Prasad*  
ASHOK PRASAD,

ADVOCATE

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BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA

O.A. No. 97/2024/EZ  
(Earlier OA No. 144/2024/PB)

IN THE MATTER OF:

Vimla Vipu Soren ...Applicant(s)

VERSUS-

State of Jharkhand& ORS ...Resppondent(S)

Sl. No. 50/2025

AFFIDAVIT FOR AND ON BEHALF OF THE R-7,  
DIVISIONAL RAILWAY MANAGER, ASANSOLE,  
EASTERN RAILWAY

MOST RESPECTFULLY SHOWETH:

I Marshall A Silva aged about 35 years, employed /  
appointed as the Senior Divisional Commercial Manager, Eastern  
Railway Asansol functioning/ officiating at Asansol, do hereby

solemnly affirm and declare as under:-



22 JAN 2025

1. That I am the authorised signatory in the aforementioned matter. On the basis of records, I am well conversant with the facts of the case and hence, competent to swear this affidavit.

2. That I have read and understood the order dated 22.10.2024 and 08.01.2025 of Hon'ble NGT, Eastern Zone Bench, and filed this Affidavit in compliance of directions given under the said order.

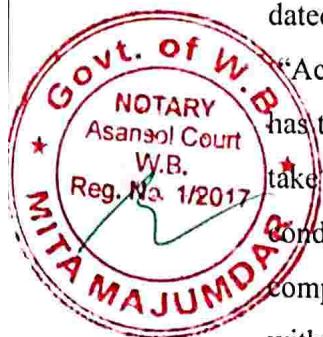
3. That I have read and understood the contents of the present Affidavit and state that the contents mentioned in the Affidavit are true and correct to the best of my knowledge.

#### BRIEF SUBMISSIONS

4. That the O.A. No. 97/2024/EZ is a case filed by one Vimla Vipu Soren the Hon'ble National Green Tribunal made an array of respondent No. 7 vide order dated 22.10.2024 and directed to file a reply affidavit at least one week before the next date.

5. That a similar matter in OA 19/2021/EZ, Ravi Shanker Mandal Vs. Union of India & Ors. As per paragraph 21 of order dated 27.02.2023 Ld. Court directed to

Accordingly, in view of our finding that damage to environment has taken place by ignoring the siting norms and also by failing to take all precautions and not complying with the laid down conditions for thick plantations and other safeguards, compensation be deposited in the first instance by the Railways within two months with liberty to recover the same from the users



22 JAN 2025

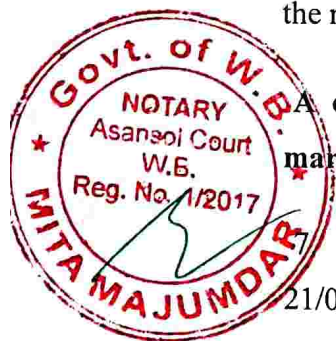
of the stock yard. If payment is not made, the consents granted may be cancelled and stock yard may not be allowed to be operated. The amount may be deposited with the Stated PCB and utilized for restoration measures by a joint Committee headed by ACS, Environment, Jharkhand, with other members being PCCF, Jharkhand, nominee of CPCB, District Magistrate, Dumka and nominees of Railways and WBPDC. The Committee may prepare a plan for restoration measures and manner of execution. Remedial measures may be executed within six 16 months. The remedial measures will include dense green belt, installation of dust suppression devices including water sprinklers, construction of garland drains and setting pits, building of wind breaking wall, making paved ways/roads and setting up monitoring stations. District Environment Plan be also considered. Besides, the action plan may include addressing public grievances and improvement of environmental aesthetics around the Rasikpur area to nullify effect of loading/unloading.”

A copy of Minutes of the Meeting of the Joint Committee held on 25/04/2023 is annexed herewith and Marked As Annexure R-1.

6. That after the meeting committee visited the site and given the report for the compliance of the said order.

A copy of the Committee report is annexed herewith and marked as Annexure R-2.

Again, the joint committee of the meeting held on 21/07/2023 and action taken and directions issued by Chairman of



22 JAN 2025

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the Joint Committee and mitigation measures suggested in the Draft Action Plan.

A copy of the Minutes of the meeting held on 21/07/2023 and Action plan are attached herewith and collectively marked as Annexure R-3.

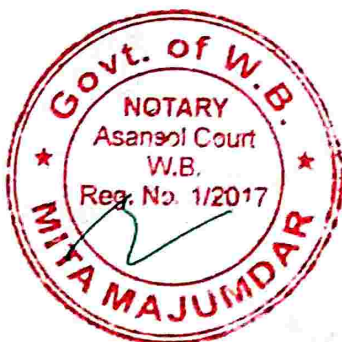
8. That after the above said meetings and observations a timeline mitigation measures have been prepared on 09.12.2023 by Eastern Railway, Asansol.

A copy of the said chart is annexed herewith and Marked as Annexure R-4.

9. That a meeting was held on 28/12/2023 with the District Level Committee in the presidentship of the Dy. Commissioner of Dumka for the compliance of earlier direction in respect of the mitigation of air pollution of Dumka Railway Siding

A copy of the said meeting held on 28.12.2023 is annexed herewith and Marked as Annexure R-5

10. In view of above submissions, this Hon'ble Tribunal may like to pass appropriate orders as deemed fit and proper in the interest of justice and on the basis of replies of other respondents.



22 JAN 2025

Marshall A Silva


DEPONENT  
 Sr. Divisional Commercial Manager  
 पूर्व रेलवे, आसनसोल  
 Eastern Railway, Asansol

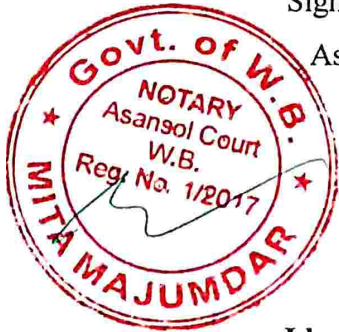
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**VERIFICATION**

I, Marshall A Silva the above-named deponent, do hereby verify that the contents of above this Counter Affidavit are true and correct on the basis of official record maintained by the answering respondent in the daily course of its business and state that neither any material has been concealed therefrom nor is any part of it false.

Signed and verified on this  
Asansol.

  
Day of January, 2025 at



Identified by Me

*Debayan Mukherjee*

Advocate

Enr No F/1061/934/2019

*Marshall A. Silva*  
DEPONENT  
Sr. Divisional Commercial Manager  
पूर्व रेलवे, आसनसोल  
Eastern Railway, Asansol

I solemnly confirm & declare on oath before me on identification

*Mita Majumdar*

**MITA MAJUMDAR**  
NOTARY Reg. No-1/2017  
Asansol Court Govt. of W.B.

**22 JAN 2025**

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08/02/23

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Annexure → R-1

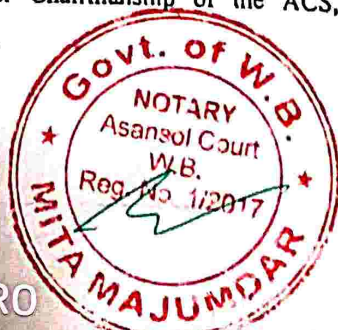
Minutes of Meeting of the Joint Committee held on 25/04/2023 in the Conference Hall of SKIPA in compliance of directions issued by the Hon'ble NGT, Eastern Zone Bench, Kolkata vide its order dated 27/02/2023 in O.A. No. 19/2021/EZ in the matter of Ravi Shankar Mandal Vs Union of India and Others.

**Attendees:**

- i. Additional Chief Secretary (ACS), Forest, Environment and Climate Change Department, GoJ – Cum – Chairman, Joint Committee.
- ii. Deputy Commissioner, Dumka.
- iii. Member Secretary (MS), Jharkhand State Pollution Control Board (JSPCB) – Cum – Member Secretary, Joint Committee.
- iv. Representative of the PCCF (HoFF), Jharkhand.
- v. Representative of the Chairman – Cum – Managing Director, West Bengal Power Development Corporation Limited, Kolkata.
- vi. Additional Divisional Railway Manager, Asansol Division, Eastern Railways.
- vii. Sri Toufic Aslam, Scientist C, CPCB Regional Directorate, Kolkata.
- viii. Additional Secretary, Forest, Environment and Climate Change Department, GoJ.
- ix. Divisional Forest Officer, Dumka Forest Division, Dumka.
- x. Assistant Commercial Manager, Asansol Division, Eastern Railways.
- xi. The Regional Officer (RO), JSPCB Regional Office – Cum – Laboratory, Dumka.

1. At the outset of the meeting the Additional Chief Secretary – Cum – Chairman of the Joint Committee briefed the members about the order dated 27.02.2023 passed by the Hon'ble NGT, Principal Bench, New Delhi in O. A. No. 19/2021/EZ in the matter of Ravi Shankar Mandal Vs Union of India and Others. It was further informed that the grievance in this application is against operation of railway coal stockyard in the densely populated area of Rashikpur, Ward No. 1, Dumka in Jharkhand in violation of environmental norms resulting in continuing damage to the environment. It was further informed that a preparatory meeting was convened with the officials of the JSPCB for the NGT constituted Joint Committee Meeting.

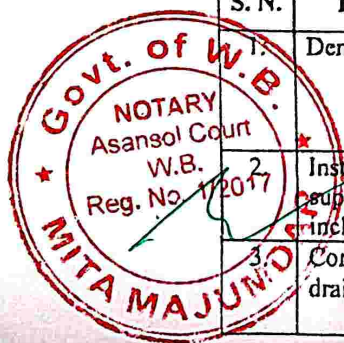
2. The Member Secretary, JSPCB informed that a Joint Committee has been constituted by the Forest, Environment and Climate Change Department, GoJ vide Notification No. 1270 dated 10/04/2023 under Chairmanship of the ACS, Forest, Environment and Climate Change Department, GoJ.



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3. The Member Secretary, JSPCB further informed that the Hon'ble NGT has imposed an Environmental Compensation (EC) of INR 10 Crores on the railways and the same be deposited in the first instance by the Railways within two months with State PCB with liberty to recover the same from the users of the stock yard. If payment is not made, the consents granted may be cancelled and stock yard may not be allowed to be operated. EC to be utilized for restoration measures by the Joint Committee headed by the ACS, Environment, Jharkhand, with other members being PCCF, Jharkhand, nominee of CPCB, District Magistrate, Dumka and nominees of Railways and WBPDC. The Committee may prepare a plan for restoration measures and manner of execution. Remedial measures may be executed within six months. The remedial measures will include dense green belt, installation of dust suppression devices including water sprinklers, construction of garland drains and setting pits, building of wind breaking wall, making paved ways/roads and setting up monitoring stations. District Environment Plan be also considered. Besides, the action plan may include addressing public grievances and improvement of environmental aesthetics around the Rasikpur area to nullify effect of loading/unloading. A status report about compliance of this order be filed by e-mail with the Registrar, EZB by June 22, 2023. The account details for deposition of amount of Environmental Compensation imposed by the Hon'ble NGT have already been provided to the DRM, Asansol.
4. It was further informed that District Environment Plan (DEP), Dumka is silent on the said issues of transportation of Coal and coal stockyard.
5. Sri Toufic Aslam, Scientist C, CPCB Regional Directorate, Kolkata suggested that the "Inventorization of Railway Sidings and Guidelines for their Environment Management" of March 2015 may be taken into account before finalizing the restoration measures.
6. The RO, JSPCB Regional Office - Cum - Laboratory, Dumka showed the KML Map which was prepared for the transportation route. The present status of compliance was also presented before the committee which is as below: -

S. N.	Remedial Measures	Compliance Status
1.	Dense green belt	Approx 400 nos. of old plants were found at the Eastern Side (Rampurhat line) & Western Side (Jasidih line) of the railway siding. Approx 100 nos. of new saplings was found along the siding.
2.	Installation of dust suppression devices including water sprinklers,	Vehicular Water Tankers - 2 nos. Of capacity 20 KLD each. Fog Mist Water Canons - 06 Nos. Of range 25 m approx.
3.	Construction of garland drains and setting pits,	Approx 600 m long pucca garland drain has been constructed along the railway coal track and 03 settling pits have been made about 20 Feet Long and 5 feet wide and two



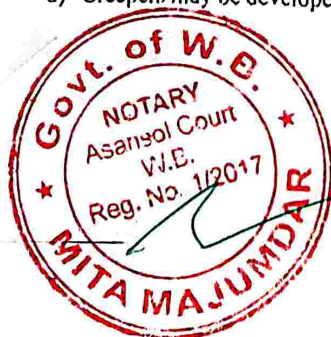
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		meter depth.
4.	Building of wind breaking wall,	The boundary wall / wind breaking wall of framed GI sheet of about 510 meters long and 20 ft height along with siding has been constructed.
5.	Making paved ways / roads	Not made.
6.	Setting up monitoring stations.	PM 10 analyzer has been installed at the railway siding.

7. The RO, JSPCB Regional Office – Cum – Laboratory, Dumka provided the distance of sensitive location from Dumka Railway Siding which is as given below: -

S.N.	Sensitive Points	Distance from Battery point (as-per present status)
1.	St. Xavier's School	48 m
2.	10+2 Western English School	64 m
3.	A.N. College	1 km
4.	State Highway-18 (Govindpur-Sahibganj)	200 m
5.	Hospitals	550 m
6.	Rajkiya Polytechnic College, Dumka	250 m
7.	Dumka Engineering College, Dumka	200 m
8.	St. Johns school	450 m
9.	Habitation (above 800 no. of dwellers / 160 nos. houses)	Within 100 meters (About 6 built house and 15 under construction)
10.	Bethel Mission School	500 m

8. The Divisional Forest Officer, Dumka Forest Division, Dumka informed that the initial survey has been done and it is estimated that 4000-5000 nos. of plants may be planted in the 2 km radius area of the Dumka Goods Shed in vacant patches and along the roads.
9. The ADRM, Asansol Division, Eastern Railways informed that they have already complied with most of the conditions of the Consent to Operate. That they have also started some other plantation works in the railway siding.
10. The MS, JSPCB suggested some of the proposed restoration measures which may be included in the Plan. The suggested restoration measures are as below: -
- Paved / Concrete approach roads may be developed.
  - One whats app no. and email ID may be made operational for public for lodging complaint.
  - Tree plantation may be carried out in the open areas in Rashikpur, Dumka by the DFO, Dumka.
  - Creepers may be developed on the walls.

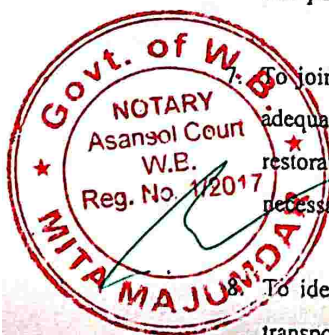


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- e) A boundary / separation wall of sufficient height may be developed between Dumka Goods Shed and Railway Station.
- f) Static mist sprinklers may be installed along the boundary wall near the area of St. Xaviers School & 10+2 Western English School.
- g) Mechanical Road Sweeping Machine may be provided for road sweeping from Manjhi Than via Phulo Jhano Chowk to Natur Pahari.
- h) A wetting facility for transportation vehicles may be developed before Holy Faith Residential School, Dumka.

After deliberations and discussions, the Chairman gave the following directions: --

1. District Environment Plan (DEP) to be revised in the light of the order of the Hon'ble NGT.  
(Action by: DC, Dumka)
  2. To assess the plantation to be done along the roads and in the vacant area in and around Rashikpur, Dumka and indicate its location on the map.  
(Action by: DFO, Dumka)
  3. To assess the plantation to be done in the premises of the Dumka Goods Shed and indicate its location on the map.  
(Action By: Railways in coordination with DFO, Dumka)
  4. To identify the nursery that can provide the plants (08 -12 ft. height), procure it and start pit digging at identified places. The plants are to be kept at appropriately located holding areas by 31<sup>st</sup> May, 2023 to allow for acclimatization  
(Action By: DFO, Dumka)
  5. To provide the estimate for plantation along the roads and in vacant areas along with the three years operation and maintenance of those plants as per the provided scheme by 10<sup>th</sup> May, 2023.  
(Action By: DFO, Dumka)
  6. To identify the sites for plantation of trees and developing the creeper walls along the transportation route.  
(Action By: DFO, Dumka)
- To jointly inspect the premises of the Dumka Goods Shed and submit a report about the adequacy of the pollution control measures adopted by the Railways, the applicability of the restoration measures suggested by the JSPCB and to propose additional measures where necessary.  
(Action By: DC, Dumka; RO, JSPCB, Dumka & Railways)
- To identify the vacant land (GM) land for developing the wheel washing facility for the transportation vehicles before entering the populated area of Dumka town.



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(Action By: DC, Dumka)

9. To develop the Grievance Redressal System as suggested by the JSPCB along with a control room and publicize the same.

(Action By: DC, Dumka)

10. To visit the Dumka Railway Siding to find out the what measures can be taken to prevent dust particles from moving from railway siding area to the railway passengers area.

(Action By: DC, Dumka; RO, JSPCB, Dumka & Railways)

11. To identify the sites for setting up of static sprinklers in the identified sensitive points as mentioned in para 7 and boundary wall of the railway siding and to ensure adequate AMC for the machines as well as for its management.

(Action By: DC, Dumka)

12. To purchase the Mechanical Sweeper and Mobile Vehicular Sprinklers (with sprinkling and fogging options) and finalize the Route and the timing for the same.

(Action By: WBPDC)

13. To study the "Inventorization of Railway Sidings and Guidelines for their Environment Management" of March 2015 published by CPCB and suggest restoration measures in line with the same which may be adopted by the Railways.

(Action By: MS, JSPCB)

14. To submit financial estimates of the above proposals along with completion timelines to JSPCB by 15<sup>th</sup> May 2023. JSPCB to allocate the funds from the EC mentioned in para-3 after approval from the Chairman, Joint Committee by 31<sup>st</sup> May, 2023.

(Action By: All the concerned stakeholders)

15. Draft Restoration Plan to be prepared by JSPCB to be placed before the Committee in the next meeting which will be held in the first week of June 2023.

The meeting concluded with the vote of thanks to the Chairman.

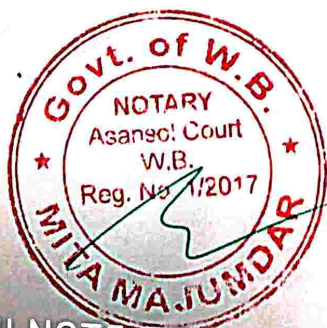
Sd/-

(L. Khiangte)

Additional Chief Secretary  
Forest, Environment & Climate Change Department,  
Govt. of Jharkhand - Cum -  
Chairman, Monitoring Committee

Memo No-7/Praya.Pradu(Vad)-15/2021- 1597 Ranchi, Dated- 28.04.2023

Copy to- Deputy Commissioner, Dumka/PCCF (HoFF), Jharkhand/Member Secretary (MS),  
Jharkhand State Pollution Control Board (JSPCB)-Cum-Member Secretary, Joint Committee/  
Chairman-Cum-Managing Director, West Bengal Power Development Corporation Limited, Bidyut  
Bhawan, Plot No-3/C, LA Block, Sector-III Bidhanagar, Kolkata-700106/Divisional Railway  
Manager, Asansol Division, Eastern Railways, Burdwan, West Bengal-713301/Sri Toufic Aslam,  
Scientist 'C', CPCB Regional Directorate, 502, Southern Conclave, 1582, Rajdanga, Main Road  
Kolkata-700107/Divisional Forest Officer, Dumka Forest Division, Dumka for information &  
necessary action.



(Raju Ranjan Roy)  
Additional Secretary.

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Annexure

R-2

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**Report regarding joint visit at DUMK Goods shed on 13.05.2023**

In accordance to the Minutes of the Meeting of the Joint Committee held on 25/04/2023 in the Conference Hall of SKIPA in compliance of directions Issued by the Hon'ble NGT, Eastern Zone Bench, Kolkata, A Joint Committee comprising of DC/Dumka, R.O/JSPCB & ACM/TC/E.Rly, Asansol visited the site at Dumka Goods Shed on 13.05.2023. Following points were raised by DC/Dumka.

1. Provision of 15 nos. of water sprinklers between line no. 5 & 6 on Goods shed wharf.
2. Complete pucca wharf of Goods shed of line no. 5 & 6.
3. 3 Layer plantation over all station and Goods shed area.
4. Provision of sheet between line no. 5, 6 with line no.7.
5. Coal loading should be reduced to maximum 4 rakes.

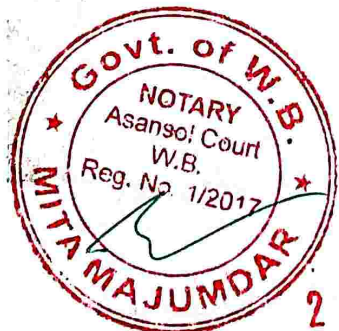
**Remarks on the above points,**

1. Water automizer along with mobile sprinkler can be provided to control pollution through dust.
2. Pacca wharf can be provided. at line no. 5 & 6.
3. For plantation DFO, Dumka has been assigned for which sketch plan already submitted with joint signature of R.O/Dumka, ACM/TC/ASN and representative of DFO.
4. Provision of sheet between line no. 5, 6 with line no.7.will infringe SOD of Railway workings as well as movement of heavy trucks/hywa used for loading unloading of Goods. Above line No.05, 06 & 7, 25000 voltage power runs in the wires of Over Head Equipmernts (OHE) for running of locomotives near which provision of sheet/greenery may be a safety threat .However, provision of pucca wharf, water automizer will help to reduce movement of dust particles.
5. Reducing the loading of Coal upto maximum 4 rakes may hamper directly the generation of Power which is not in the Public Interest. Moreover , CTO for loading and unloading of Stone Chlps-1,85,000MT/Month and Coal -6,25,000 MT/Month taken . Coal loading has been decided by Ministry of Coal , Ministry of Power & Ministry of Railways and DUMK goods shed under Aanasol is only an implementing agency for transport.

Keeping in view the above observations following work is proposed.

1. Provision of concrete wharf approximating 600MX8.5 M between line no. 5 & 6.
2. Concrete approach Road measuring approx. 150 M X 7.5 M
3. Provision of adequate number(15) of water automizer/ sprinkler between line no. 5 & 6.
4. For proper sprinkling / cleaning the wharf/ watering of plants, sufficient quantity of water is required. For this a work of water pipeline, ground tank and necessary infrastructure to be prepared for collection of seepage water for use in the automizor.

ACM/TC/ASN



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Annexure R-3

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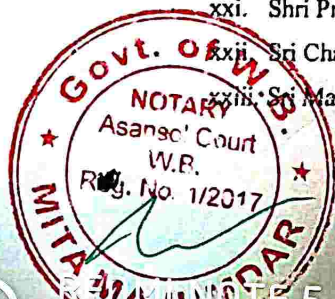
11/08/23

Minutes of Meeting of the Joint Committee held on 21/07/2023 in the Conference Hall of Circuit House, Dumka in-compliance of the directions issued by the Hon'ble NGT, Eastern Zone Bench, Kolkata vide its order dated 27/02/2023 in O. A. No. 19/2021/EZ in the matter of Ravi Shankar Mandal Vs Union of India and Others.

**Attendees:**

- i. Sri L. Khiangte, Additional Chief Secretary (ACS), Forest, Environment and Climate Change Department, GoJ – Cum – Chairman, Joint Committee.
- ii. Sri Ravi Shankar Shukla, Deputy Commissioner, Dumka.
- iii. Sri Y. K. Das, Member Secretary (MS), Jharkhand State Pollution Control Board (JSPCB) – Cum – Member Secretary, Joint Committee.
- iv. Sri S. C. Rai, Regional Chief Conservator of Forest, -Dumka (Representative of the PCCF (HoFF), Jharkhand).
- v. Smt. Pranjal Dhanda, Probationer IAS.
- vi. Sri Mukesh Kumar Meena, Additional Divisional Railway Manager, Asansol Division, Eastern Railways.
- vii. Sri S.P. Dutta Majumdar, Representative of the Chairman – Cum – Managing Director, West Bengal Power Development Corporation Limited, Kolkata.
- viii. Sri Toufic Aslam, Scientist C, CPCB Regional Directorate, Kolkata.
- ix. Sri Sarwik Vats, Divisional Forest Officer, Dumka Forest Division, Dumka.
- x. Sri K. K. Pathak, Regional Officer (RO), JSPCB Regional Office – Cum – Laboratory, Dumka.
- xi. Sri Jawed Anwer Idrishi, Director DRDA, Dumka.
- xii. Sri Rajiv Kumar, Additional Collector, Dumka.
- xiii. Sri Vijay Kumar, Deputy SP (HQ), Dumka.
- xiv. Sri Kaushal Kumar, Sub-Divisional Officer, Dumka.
- xv. Sri Philbius Barla, District Transport Officer, Dumka.
- xvi. Sri Krishna Kumar Kisku, District Mining Officer, Dumka.
- xvii. Dr. Harendra Kumar Singh, Executive Engineer, RCD, Dumka.
- xviii. Sri Sandeep Kumar Jay Bambam, Secretary, Civil Society, Dumka.
- xix. Sri Pradiptah Mukherjee, Vice President, Civil Society, Dumka.
- xx. Sri Radhe Shyam Verma, President, Civil Society, Dumka.
- xxi. Shri Prem Keshri, Senior VP, Civil Society, Dumka.
- xxii. Sri Chandan Kumar, Media Co-ordinator, Civil Society, Dumka.
- xxiii. Sri Manoj Keshri, Member, Civil Society, Dumka.

Demaj  
ADRM  
Sr. DEM



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- xxvi. Sri Hemant Srivastava, Resident, Rashikpur, Dumka.  
 xxvii. Sri Girdhari Jha, Resident, Rashikpur, Dumka.  
 xxviii. Sri Jagannath Pandit, Resident, Neturpahari, Dumka.  
 xxix. Sri Meghnath Sharma, Gram Pradhan, Rashikpur, Dumka.  
 xxx. Sri Rajendra Prasad Sharma, Resident, Rashikpur, Dumka.  
 xxxi. Sri Dhruv Kumar, Resident, Rashikpur, Dumka.

1. At the outset of the meeting the Additional Chief Secretary – Cum – Chairman of the Joint Committee briefed the members about the order dated 27.02.2023 passed by the Hon'ble NGT, Principal Bench, New Delhi in O. A. No. 19/2021/EZ in the matter of Ravi Shankar Mandal Vs Union of India and Others. It was further informed that the grievance in this application is against operation of railway coal stockyard in the densely populated area of Rasikpur, Ward No. 1, Dumka in Jharkhand in violation of environmental norms resulting in continuing damage to the environment.
2. The Member Secretary, JSPCB informed that a Joint Committee has been constituted by the Forest, Environment and Climate Change Department, GoJ vide Notification No. 1270 dated 10/04/2023 under Chairmanship of the ACS, Forest, Environment and Climate Change Department, GoJ.
3. The Member Secretary, JSPCB further informed that the Hon'ble NGT has imposed an Environmental Compensation (EC) of INR 10 Crores on the railways and the same has been deposited with the JSPCB. EC to be utilized for restoration measures by the joint Committee headed by the ACS, Forest, Environment and Climate Change Department, GoJ. The Committee has prepared a draft plan for restoration measures and manner of execution.
4. It was further informed by the Deputy Commissioner, Dumka that the District Environment Plan (DEP), Dumka has been revised in May 2023 and the Action Points such as Mitigation of coal dust air pollution, monitoring of pollution & Complaint Redressal and the gaps identified are inadequate wind breaks and plantation, lack of moistening facilities and paved roads & lack of single complaint number etc. It was also informed that the action points w.r.t. the same has been suggested, Responsible Agency to implement the same has been identified and timeline for completion of Action Plan has been suggested.

5. The representatives of Civil Society, Dumka and the residents of nearby areas have shared their view w.r.t. the problems being faced by them due to the transportation, loading and unloading of

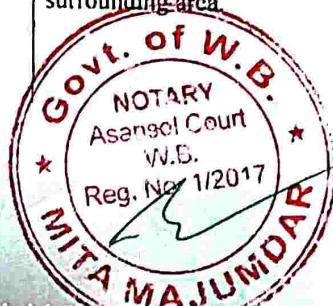


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6. Sri Toufic Aslam, Scientist C, CPCB Regional Directorate, Kolkata suggested that the overloading of the vehicles and PUC certificates should also be checked and the coal transporters may be directed to maintain a free-board of 6 inches in the transportation vehicles.
  7. Sri Ravi Shankar Mandal (Applicant in O. A. No. 19/2021/EZ), a resident of Rasikpur, Dumka informed that the Regional Office of JSPCB has informed that a site visit is scheduled today and after that a meeting is to be scheduled. He drew the attention of the Committee to the points that the Coal Dumping Yard of the Dumka Railway siding should be shifted from the densely populated area to the non populated area. It was further demanded by him that a committee may be formed at district level for monitoring the Pollution Control Arrangements to-be undertaken by the Railways or their loader at Dumka Goods Shed and he or his representative may be made a member of the said Committee.

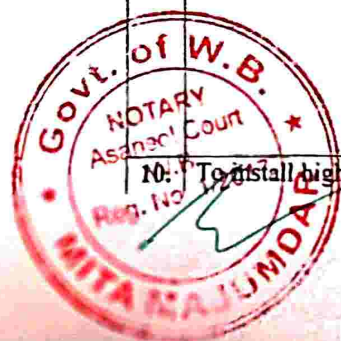
The Action Taken and directions issued by the Chairman of the Joint Committee w.r.t. the Mitigation Measures suggested in the Draft Action Plan is as below: -

S. N.	Restoration / Mitigation measures to be adopted by stakeholders	Action Taken / Discussion Points	Directions issued
1.	Continuous monitoring of the measures being taken for pollution prevention in coal siding and surrounding periphery.	DC, Dumka proposed that a Local Monitoring Committee may be constituted under the Chairmanship of SDO, Dumka and a District Level Monitoring Committee may be constituted under the Chairmanship of DC, Dumka.	To constitute both the committees and publicize it.  (Action by: MS, JSPCB)
2.	To install CCTV Camera in Phulo-Jhano Chowk, St. Xavier's School, Netarpahari Chowk and the entire premises of Dumka Goods Shed.	MS, JSPCB suggested that PTZ cameras may be installed at these sensitive locations.	DC, Dumka to get the PTZ cameras installed at Phulo-Jhano Chowk. Railways to get PTZ cameras installed in Dumka Goods shed covering the entire area, especially a PTZ camera to be installed covering the St. Xavier's School. (Action by: DC, Dumka & Railways)
3.	To install Dust Collector and Air Quality Meter PCE-RCM and send air pollution report of coal siding and surrounding area.	DC, Dumka informed that a dust collector may be installed at the Railway Siding. RO, JSPCB, Dumka further informed that the PM <sub>10</sub> Analyser has been installed by the Railways at Dumka Goods Shed.	To check the feasibility of the installation of Dust Collector at the Dumka Goods Shed and report it within 1 month.  (Action by: Railways)



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	No. 05 and 06.	wall should be installed b/w Coal Siding Railway line No. 05 & 06.	within 3 months. <b>(Action by: Railways)</b>
5.	To install 08 (eight) additional water sprinklers to prevent air pollution in the north side of the Railway Station and to install 15 water sprinklers on the side of stone chips siding.	DC, Dumka & RO, JSPCB, Dumka suggested that 08 (eight) additional water sprinklers to prevent air pollution in the north side of the Railway Station and to install 15 water sprinklers on the side of stone chips siding.	To install the 08 (eight) additional static Water Sprinklers / Mist Sprinklers to prevent air pollution in the north side of the Railway Siding and to install 15 Water Sprinklers / Mist Sprinklers on the side of stone chips siding / (Railway Station side). <b>(Action by: Railways)</b>
6.	To close the gap from the ground in the boundary wall situated by the side of St. Xavier's School.	It was suggested by the Committee that the gaps from the ground in the boundary wall which were seen during the Site visit of the Dumka Goods Shed should be closed.	To close the gaps from the ground in the boundary wall of the Dumka Goods Shed. <b>(Action by: Railways)</b>
7.	To carry out the work of tree plantation in the west and north-west direction in the vicinity of the traffic road, Netarpahadi Chowk etc.	DFO, Dumka & the Railways informed that the plantation work has been carried out along the boundary wall of the Goods Shed and it is also being carried out in the open spaces of the Goods Shed and in nearby areas of Rashikpur and Neturpahari. MS, JSPCB has informed that an amount of INR 01 Crore has been transferred to the DFO, Dumka for 4000 nos. of gabion bamboo plantation in and around Rashikpur Area, Dumka and its maintenance for 4 years.	To get the plantation works completed by this monsoon (October, 2023). <b>(Action by: DFO, Dumka)</b>
8.	To construct the pucca approach road to and from the coal siding and complete construction of R.C.C. road in railway line number 05 and 06.	DC, Dumka & RO, JSPCB, Dumka suggested that the pucca approach road should be developed and the wharf should also be made pucca.	To construct the pucca approach road and wharf area where transportation, loading and unloading of the mineral (Coal, Stone etc.) takes place. <b>(Action by: Railways)</b>
9.	To arrange two additional water sprinklers for sprinkling on Coal transportation route.	DC, Dumka & RO, JSPCB Dumka suggested that two additional water sprinklers may be arranged for sprinkling on coal transportation route. Representative of WBPDCCL informed that they have already submitted the proposal for the same to the Joint Committee.	To release the fund for purchasing of the water sprinklers by WBPDCCL. <b>(Action by: MS, JSPCB)</b>
	No. 10 To install high Mast Light at	DC, Dumka suggested that	To install the high mast light

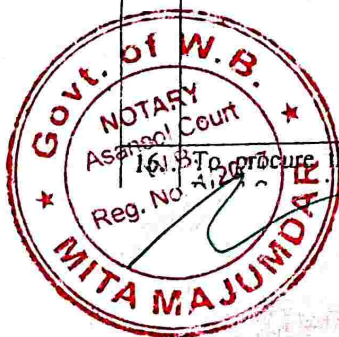


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	where sufficient lighting is not there.	where sufficient lighting is not there should be installed to avoid the accidents etc.	and the nearby areas where sufficient lighting is not there. (Action by: WBPDCCL)
11.	To plant 4000 nos. of gabion bamboo plantation in and around Rashikpur Area, Dumka and its maintenance for 4 years.	MS, JSPCB has informed that an amount of INR 01 Crore has been transferred to the DFO, Dumka for 4000 nos. of gabion bamboo plantation in and around Rashikpur Area, Dumka and its maintenance for 4 years. DFO, Dumka informed that the pits have been dug out and plantation is underway and is expected to be completed by this monsoon.	To get the plantation works completed by this monsoon (October, 2023).  (Action by: DFO, Dumka)
12.	To develop the Grievance Redressal System with a control room and publicize the same.	DC Dumka informed that the proposal for the same has been sent to the Joint Committee for its approval.	To release the fund for developing the Grievance Redressal System. (Action by: MS, JSPCB)
13.	To revise DEP in light of the Hon'ble NGT order.	DC Dumka informed that the District Environment Plan (DEP), Dumka has been revised in May 2023 and the draft has been uploaded on the District website.	To ensure the actions as suggested in the DEP.  (Action by: DC, Dumka)
14.	To install the water / mist sprinklers near the boundary of the sensitive locations.	DC Dumka informed that the schools in the nearby area of the Dumka Goods Shed have been contacted but no concrete proposal has been received from them.	To get the proposal for installing Water / Mist sprinklers from the schools and other sensitive location, if any. The installation & management of water / mist sprinklers will be done by the concerned schools and their management. (Action by: DC, Dumka & the Concerned Schools)
15.	To develop the Wheel washing & wetting facility for the transportation vehicles before entering the populated area of Dumka town.	DC Dumka has earmarked three locations and the committee has visited the Sites where the Wheel washing facility and Wetting facility for transportation vehicles may be developed. DC, Dumka in reference to this informed that a 'Parti Kadim' type of land in Mouza - Guhiyajori having Khata No. - 27, Dag No. - 470 over an area of 11.50 Decimils have been earmarked for the purpose.	To carry out further works for transferring of land to WBPDCCL for developing of the Wheel washing facility and Wetting facility for transportation vehicles.  (Action by: DC, Dumka & WBPDCCL)
	To procure the Mechanical	Representative of WBPDCCL	To release the fund for



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	Chowk to Natur Pahari.	Committee.	(Action by: MS, JSPCB)
17.	To carry out transportation of coal in two trips only per vehicle in 24 hours time / daily basis.	D.C. Dumka informed that the agency has been directed to carryout transportation of coal in two trips only per vehicle in 24 hours time / daily basis.	To ensure that the transportation of coal is being carried out in two trips only per vehicle in 24 hours time / daily basis. (Action by: WBPDC)

The Committee conjointly decided that the works which are to be carried out by the Railways for compliance of the CTO conditions which are underway or which has not been done till now will not be funded from the Environmental compensation of INR 10 Crores which is deposited with JSPCB.

The meeting concluded with the vote of thanks to the Chairman.

Sd/-

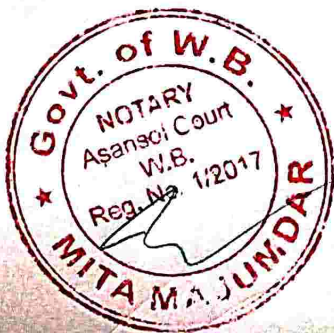
(L. Khiangte)  
Additional Chief Secretary  
Forest, Environment & Climate Change Department,  
Govt. of Jharkhand – Cum –  
Chairman, Monitoring Committee

Memo No-

Ranchi Dated:- 11.01.2025

Copy to-Principal Chief Conservator of Forest (HoFF), Jharkhand, Ranchi/Member Secretary, Jharkhand State Pollution Control Board, Ranchi/ Deputy Commissioner, Dumka/Sri Mukesh Kumar Meena, Additional Divisional Railway Manager, Asansol Division, Eastern Railways/ Sri S.P. Dutta Majumdar, West Bengal Power Development Corporation Limited, Kolkata/Sri Toufic Aslam, Scientist C, CPCB Regional Directorate, Kolkata/Divisional Forest Officer, Dumka Forest Division, Dumka/Regional Officer (RO), JSPCB Regional Office–Cum–Laboratory, Dumka/Sri Ravi Shankar Mandal, Resident, Rasikpur, Dumka for information & necessary action.

(Raju Ranjan Roy)  
Additional Secretary.



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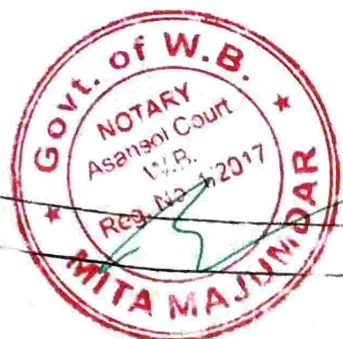
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REPORT OF THE JOINT COMMITTEE  
With  
ACTION PLAN

In compliance with the  
Order dated 27.02.2023 of the  
Hon'ble National Green Tribunal (NGT),  
Eastern Zone Bench (EZB), Kolkata

In O.A. No. 19/2021/EZ

In the matter of  
Ravi Shankar Mandal  
Versus  
Union of India & Ors.



November, 2023

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# 1. Introduction

1.1 With reference to the matter of Ravi Shankar Mandal Versus Union of India & Ors. in O. A. No. 19/2021/EZ the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata had passed an order dated 27/02/2023 (Copy of the order dated 27/02/2023 passed by the Hon'ble NGT, EZB, Kolkata in present matter is attached as Annexure - 'A').

## 1.2 Direction of the Hon'ble NGT vide order dated 27.02.2023

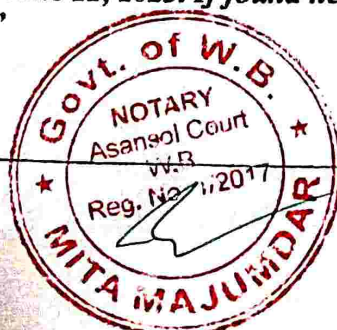
The Hon'ble NGT, EZB, Kolkata vide its order dated 27/02/2023 in the matter of O. A. No. 19/2021/EZ in the matter of Ravi Shankar Mandal Versus Union of India & Ors. has disposed of the matter and has directed as under: -

*"20. Having regard to the above data and providing all margins for errors, on most conservative estimate liability for damage to environment is determined at Rs. 10 Crores to be utilised for remedial measures by statutory regulators, associating all stake holders, including the Railways owning the stock yard, the operator of the stock yard and users including the WBPDS.*

*21. Accordingly, in view of our finding that damage to environment has taken place by ignoring the siting norms and also by failing to take all precautions and not complying with the laid down conditions for thick plantations and other safeguards, compensation be deposited in the first instance by the Railways within two months with liberty to recover the same from the users of the stock yard. If payment is not made, the consents granted may be cancelled and stock yard may not be allowed to be operated. The amount may be deposited with the Stated PCB and utilized for restoration measures by a joint Committee headed by ACS, Environment, Jharkhand, with other members being PCCF, Jharkhand, nominee of CPCB, District Magistrate, Dumka and nominees of Railways and WBPDC. The Committee may prepare a plan for restoration measures and manner of execution. Remedial measures may be executed within six months. The remedial measures will include dense green belt, installation of dust suppression devices including water sprinklers, construction of garland drains and setting up building of wind breaking wall, making paved ways/roads and setting up monitoring stations. District Environment Plan be also considered. Besides, the action plan may include addressing public grievances and improvement of environmental aesthetics around the Rasikpur area to nullify effect of loading / unloading.*

*22. A status report about compliance of this order be filed by e-mail with the Registrar, EZB by June 22, 2023. If found necessary, he may place the matter before the Bench."*

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1.3 In compliance to the order dated 27/02/2023 of the Hon'ble NGT, EZB, Kolkata a Joint Committee was constituted by the Forest, Environment and Climate Change Department, Government of Jharkhand vide its Notification No. 1270 dated 10/04/2023 (Copy of the Notification issued by the Forest, Environment and Climate Change Department, Government of Jharkhand is attached as Annexure - 'B') comprising of the following officials:-

S.N.	Officials	Designation
1.	Additional Chief Secretary, Forest, Environment and Climate Change Department, Jharkhand, Ranchi.	Chairman
2.	Principal Chief Conservator of Forest, Jharkhand, Ranchi.	Member
3.	Representative of CPCB, Eastern Zone, Kolkata.	Member
4.	Deputy Commissioner, Dumka.	Member
5.	Representative of Asansol Division, Eastern Railways.	Member
6.	Representative of West Bengal Power Development Corporation Limited.	Member
7.	Member Secretary, JSPCB.	Member Secretary

The ToR of the committee is as follows:-

- (i) The committee will prepare an action plan to restore the environment and will work for its implementation.
- (ii) The action plan shall consider corrective measures for dense green belt, installation of dust suppression devices including water sprinklers, construction of garland drains and setting pits, building of wind breaking wall, making paved ways / roads and setting up monitoring stations.
- (iii) The committee will also consider the effective implementation of the District Environment Plan constituted for the district.
- (iv) Apart from this, the committee will work for the improvement of Environmental Aesthetics around Rasikpur area to reduce the impact of pollution arising out of loading/unloading, to remove the grievances of the public involved in the action plan.



1.4 A meeting with the officials of the Jharkhand State Pollution Control Board (JSPCB) under the chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand was held on 17/04/2023 as a preparation meeting for the Hon'ble NGT formed Joint Committee. This meeting was held to discuss the strategy and to procure the

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relevant information to undertake the required task and activities for compliance of the order dated 27/02/2023 passed by the Hon'ble NGT in O. A. No. 19/2021/EZ. Minutes of Meeting (MoM) of the said meeting is attached as Annexure – 'C'.

1.5 The first meeting of the Joint Committee under the chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand was held on 25/04/2023 to review the present status of the Pollution Control Measures being adopted by the West Bengal Power Development Corporation and Dumka Goods Shed to mitigate the effects of pollution being caused by the transportation, loading & unloading of Coal and to discuss the further action to be taken by the various stakeholders for compliance of the order dated 27/02/2023 passed by the Hon'ble NGT in O. A. No. 19/2021/EZ. MoM of the said meeting is attached as Annexure – 'D'.

**1.6 Present Status of Compliance: -**

The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka presented the present compliance status of the remedial measures on 25/04/2023 which were suggested by the Hon'ble NGT, EZB, Kolkata in its order dated 27/02/2023 before the committee. The details of which is as below: -

S. N.	Remedial Measures	Compliance Status
1.	Dense green belt	Approx 400 nos. of old plants were found at the Eastern Side (Rampurhat line) & Western Side (Jasidih line) of the railway siding. Approx 100 nos. of new saplings was found along the siding.
2.	Installation of dust suppression devices including water sprinklers,	Vehicular Water Tankers – 2 nos. Of capacity 20 KLD each. Fog Mist Water Canons – 06 Nos. Of range 25 m approx.
3.	Construction of garland drains and setting pits,	Approx 600 m long pucca garland drain has been constructed along the railway coal track and 03 settling pits have been made about 20 Feet Long and 5 feet wide and two meter depth.
4.	Building of wind breaking wall,	The boundary wall / wind breaking wall of framed GI sheet of about 510 meters long and



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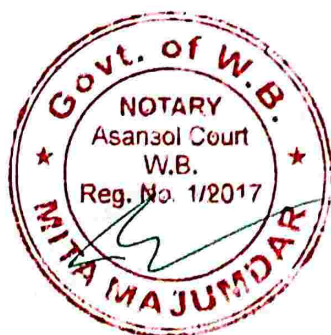
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		20 ft height along with siding has been constructed.
5.	Making paved ways / roads	Not made.
6.	Setting monitoring up stations.	PM <sub>10</sub> analyzer has been installed at the railway siding.

**1.7 Location of Sensitive Points from Dumka Goods Shed: -**

The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka provided the distance from Battery Point of the sensitive locations from Dumka Goods Shed which is as given below: -

S.N.	Sensitive Locations	Ariel Distance from Battery Points (as per present status)
1.	St. Xavier's School	48 m
2.	10+2 Western English School	64 m
3.	A.N. College	1 km
4.	State Highway-18 (Govindpur-Sahibganj)	200 m
5.	Hospitals	550 m
6.	Rajkiya Polytechnic College, Dumka	250 m
7.	Dumka Engineering College, Dumka	200 m
8.	St. Johns school	450 m
9.	Habitation (above 800 no. of dwellers / 160 nos. houses as per JSPCB Siting Criteria)	Within 100 meters (About 6 built house and 15 under construction)
10.	Bethel Mission School	500 m



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## 2. Site Visit

2.1 The Joint Committee under the chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand has conducted the site visit on 21/07/2023 for ascertaining factual position of the Pollution Control Arrangements being adopted by the West Bengal Power Development Corporation and Dumka Goods Shed to mitigate the effects of pollution. The Joint Committee undertook visit to the site, interacted with the stakeholders. The Team comprised of the following officials:

- i. Sri L. Khiangte, Additional Chief Secretary (ACS), Forest, Environment and Climate Change Department, GoJ – Cum – Chairman, Joint Committee.
- ii. Sri Y. K. Das, Member Secretary (MS), Jharkhand State Pollution Control Board (JSPCB) – Cum – Member Secretary, Joint Committee.
- iii. Sri S. C. Rai, Regional Chief Conservator of Forest, Dumka (Representative of the PCCF (HoFF), Jharkhand).
- iv. Sri Ravi Shankar Shukla, Deputy Commissioner, Dumka.
- v. Sri Mukesh Kumar Meena, Additional Divisional Railway Manager, Asansol Division, Eastern Railways.
- vi. Sri S.P. Dutta Majumdar, Representative of the Chairman – Cum – Managing Director, West Bengal Power Development Corporation Limited, Kolkata.
- vii. Sri Toufic Aslam, Scientist C, CPCB Regional Directorate, Kolkata.
- viii. Smt. Pranjal Dhanda, Probationer IAS, Dumka.
- ix. Sri Satwik Vats, Divisional Forest Officer, Dumka Forest Division, Dumka.
- x. Sri K. K. Pathak, Regional Officer (RO), JSPCB Regional Office – Cum – Laboratory, Dumka.
- xi. Sri Jawed Anwer Idrishi, Director DRDA, Dumka.
- xii. Sri Rajiv Kumar, Additional Collector, Dumka.
- xiii. Sri Vijay Kumar, Deputy SP (HQ), Dumka.



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- xiv. Sri Kaushal Kumar, Sub-Divisional Officer, Dumka.
- xv. Sri Philbius Barla, District Transport Officer, Dumka.
- xvi. Sri Krishna Kumar Kisku, District Mining Officer, Dumka.
- xvii. Dr. Harendra Kumar Singh, Executive Engineer, RCD, Dumka.
- xviii. Sri Jamun Ravidas, Circle Officer, Dumka Sadar.

**2.2 The observations of the Joint Committee during field visit are as follows: -**

- a) The siding was not in operation at the time of visit. However, a railway wagon was stationed at the siding area. When enquired, the Railway representative said that the wagon was stationed for the loading of coal.
- b) The coal was stacked at the Railway Siding and mist water sprinklers were made operational to keep the coal in wet condition. However, there was no provision for covering of the same.
- c) Water Sprinkling was going on the haul roads and pathway at the coal stockyard.
- d) The boundary wall of tin sheet was constructed but a gap was there b/w the boundary wall wherever there was a shift in the alignment of the Boundary wall. Moreover, the gaps in the boundary wall were found from the ground level.
- e) Plantation work has been carried out along the boundary wall of the goods shed.
- f) The wharf of the Railway Siding was not found pucca.
- g) No arrangement for static Water sprinkling was found from the Dumka Railway station side, only provision for sprinkling of water through mobile sprinklers (vehicular sprinklers) was available.
- h) Some old plantations were found at the Eastern Side (Rampurhat line) & Western Side (Jasidih line) of the railway siding in patches. When enquired, the RCCF, Dumka stated that these plantations were carried out 3-4 years before.
- i) Pucca Garland drains and setting pits along the railway coal track was found constructed.



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- j) Some soil cutting was seen along the St. Xaviers' School Side of the Railway Siding approx 50 m from the school site. When enquired, the Railway representative said that it was done for smooth movement of the transportation vehicles and for some maintenance work of Railway.
- k) There was no wind breaking wall in between the Dumka Goods Shed area and Dumka Railway Station side.
- l) Then the Committee visited the three sites proposed by the District Administration for developing the wheel washing facility along with the vehicle wetting facility, and the land situated in Mouza - Guhijori, Dumka was recommended by the committee.

**2.3 Directions issued by the committee during Site Visit: -**

- a) DC, Dumka to get the PTZ cameras installed at Phulo-Jhano Chowk. Railways to get PTZ cameras installed in Dumka Goods shed covering the entire area, especially a PTZ camera to be installed covering the St. Xavier's School.  
(Action by: Railways & DC, Dumka)
- b) To close the gaps from the ground in the boundary wall of the Dumka Goods Shed.  
(Action by: Railways)
- c) To install 08 (eight) additional static Water Sprinklers / Mist Sprinklers to prevent air pollution in the North side of the Railway Siding and to install 15 Water Sprinklers / Mist Sprinklers on the side of stone chips siding / Railway Station side.  
(Action by: Railways)
- d) To get the wind breaking wall installed b/w Coal Siding Railway line No. 05 & 06 within 3 months.  
(Action by: Railways)
- e) To get the plantation works completed by this monsoon (October, 2023).  
(Action by: DFO, Dumka)
- f) To construct the pucca road & wharf area for movement of coal transportation vehicles.  
(Action by: Railways)
- g) To have plantation / vegetation developed on the slope of the land along the boundary wall to prevent soil erosion and dust from being airborne.  
(Action by: Railways)
- h) To start the process of transfer of land situated in Mouza -Guhijori, Dumka to WBPDCCL for developing Wheel Washing and Vehicle wetting facility.  
(Action by: DC, Dumka)

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### 3. Action plan

3.1 Two meetings of the Joint Committee were conducted on 25/04/2023 and 21/07/2023 and one site visit was also done by the Committee on 21/07/2023 in and around the Dumka Goods Shed and Rashikpur Area. On the basis of the above said meetings and observations of the Committee while site visit an Action Plan including the restoration / mitigation measures which are to be carried out by the different stakeholders to mitigate the effects of mineral transportation, loading and unloading at Dumka Goods Shed are as below: -

S. N.	Restoration / Mitigation measures to be adopted by stakeholders	Responsible Agency	Timeline	Budget
A.	<b>Measures to be adopted by the Railways: -</b>			
1.	To install PTZ Camera in Phulo-Jhano Chowk, St. Xavier's School, Neturpahadi Chowk and covering the entire premises of Dumka Goods Shed for continuous monitoring of the Goods Shed premises and operation of the Pollution Control measures. Especially, a PTZ camera be installed covering the St. Xavier's School.	Asansol Division, Eastern Railways	January 2024.	30,00,000
2.	To check the feasibility and install Dust Collector and send air quality report of the coal siding and surrounding area to the Monitoring Committee and JSPCB.	Asansol Division, Eastern Railways	January 2024.	From railways Budget.
3.	To install GI Sheets of height 20 to 25 feet between Coal Siding Railway Line No. 05 and 06 to prevent the dust / air borne particles from the siding area from entering into the passengers' area.	Asansol Division, Eastern Railways	January 2024.	From railways Budget.
4.	To install 08 (eight) additional water sprinklers to prevent air pollution in the North side of the Railway Station and to install 15 water sprinklers on the side of stone chips siding to control the dust	Asansol Division, Eastern Railways	December 2023.	From railways Budget.

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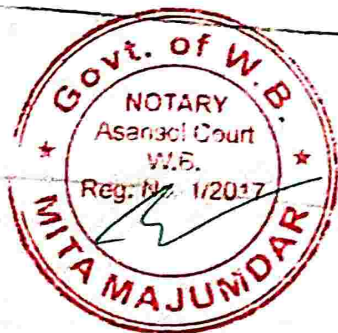


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5.	particles from being air-borne. To close the gap from the ground in the boundary wall situated by the side of St. Xavier's School to prevent the dust / air borne particles from the siding area from entering into the School premises.	Asansol Division, Eastern Railways	December 2023.	From railways Budget.
6.	To construct the pucca approach road to and from the coal siding and wharf area where transportation, loading and unloading of the mineral (Coal, Stone etc.) takes place between railway line number 05 and 06 to control the re-suspended dust / air borne particles from being air-borne.	Asansol Division, Eastern Railways	January 2024.	From railways Budget.
<b>B. Measures to be adopted by the WBPDCI: -</b>				
1.	To arrange three additional water sprinklers (Vehicular) for sprinkling on coal transportation route from Manjhi Thun via Phulo Jhano Chowk to Natur Pahari and nearby populated areas till railway siding. An arrangement to be made in such a way that behind each vehicular water sprinkler IPMM should be moving.	WBPDCI	December 2023.	1,50,00,000
2.	To install high Mast Light at Neturpahadi Chowk and near the populated areas where sufficient lighting is not there, to prevent the chances of accident.	WBPDCI	December 2023.	25,00,000
3.	To develop the wheel washing & vehicle wetting facility in Mouza - Guhiyajori having Khata No. - 27, Dag No. - 470 over an area of 11.50 Decimals for the transportation vehicles before entering the populated area of Dumka town.	WBPDCI	January 2024.	1,00,00,000
4.	To procure the Mechanical Road Sweeping Machine for road sweeping from Manjhi	WBPDCI	January 2024.	70,00,000

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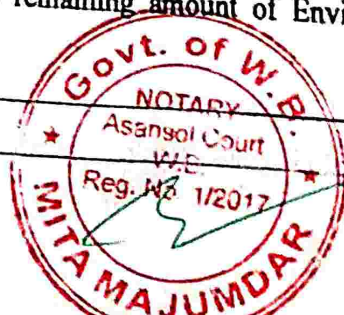
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	Than via Phulo Jhano Chowk to Natur Pahari to prevent the dust / air borne particles from being air-borne.			
5.	To carry out transportation of coal in two trips only per vehicle in 24 hours time / daily basis.	WBPDCCL	Continuous	NA
<b>C. Measures to be adopted by Other Stakeholders: -</b>				
1.	To carry out the work of tree plantation in the west and north-west direction in the vicinity of the traffic road, Netarpahadi Chowk etc.	DFO Dumka	October 2023.	1,55,36,794
2.	To plant 4000 nos. of gabion bamboo plantation in and around Rashikpur Area, Dumka and its maintenance for 4 years.	DFO Dumka	October 2023.	1,55,36,794
3.	To develop the Grievance Redressal System with a control room and publicize the same.	DC Dumka	December 2023.	13,000
4.	To revise DEP in light of the Hon'ble NGT order.	DC Dumka	Done	NA
5.	To get the proposal for installing Water / Mist sprinklers from the schools and other sensitive location, if any. The installation & management of water / mist sprinklers will be done by the concerned schools and their management.	DC Dumka & the Concerned Schools	December 2023.	50,00,000
6.	Continuous monitoring of the measures being taken for pollution prevention in coal siding and surrounding periphery.	Monitoring Committee	Continuous	NA

3.2 It was unanimously decided by the Committee that the restoration / mitigation measures to be adopted by the Railways which are part of their Consent to Operate (CTO) compliance, for that the fund will not be provided from the amount of INR 10 Crores (Environmental Compensation deposited by the Railways). The remaining amount of Environmental Compensation will

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remain deposited with JSPCB and it will be used for other mitigative measures as and when proposed by the various stakeholders or by the Committees constituted at the district level.

**3.3 Review Meeting: -**

A Review Meeting in the Chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand – cum – Chairman, Joint Committee was held on 21/07/2023 in the Conference Hall of Circuit House, Dumka with the officials, different stakeholders & representatives of the people for compliance of the directions issued by the Hon'ble NGT, Eastern Zone Bench, Kolkata vide its order dated 27/02/2023 in O. A. No. 19/2021/EZ in the matter of Ravi Shankar Mandal Vs Union of India and Others. The Minutes of the said Review Meeting is attached as Annexure – 'E'.

**3.4 Photographs: -**



Fig – 1: Joint Committee members visiting the site.



Fig – 2: Coal Dumped at the Railway Siding.



Fig – 3: Slope land without vegetation.



Fig – 4: Wheel marks of vehicles on land.

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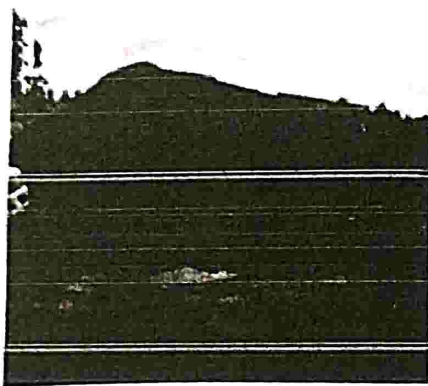


Fig - 5: Coal Dumped at the Railway Siding.

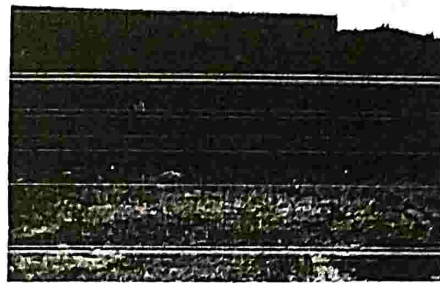


Fig - 6: Railway Wagon at Goods shed.



Fig - 7: Water Sprinkling arrangement at Siding.

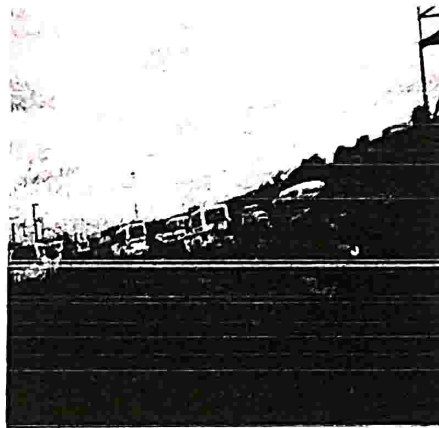


Fig - 8: Kacha Wharf / unpaved area at siding.

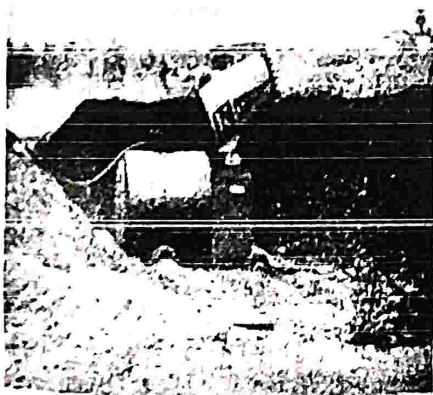


Fig - 09: Mist Movable Canon Sprinklers at siding.

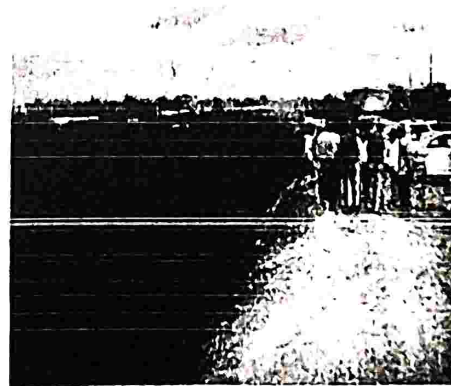


Fig - 10: Water sprinkling at stacked coal in siding.

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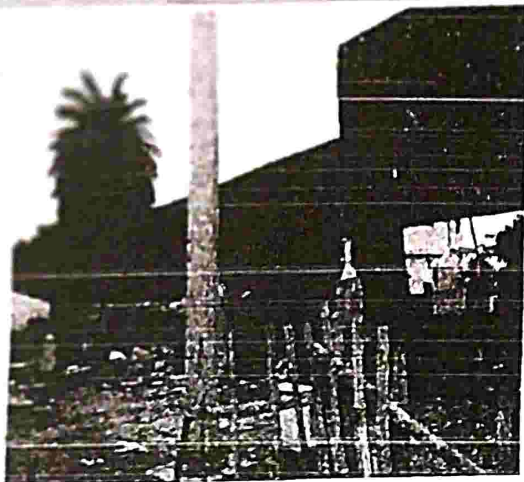


Fig - 11: Boundary wall with gap at alignment.

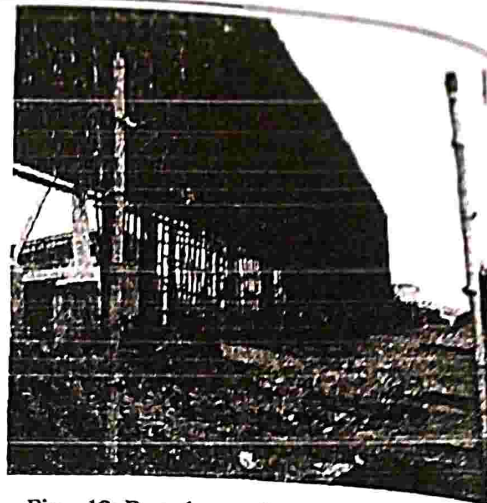


Fig - 12: Boundary wall with gap from ground.

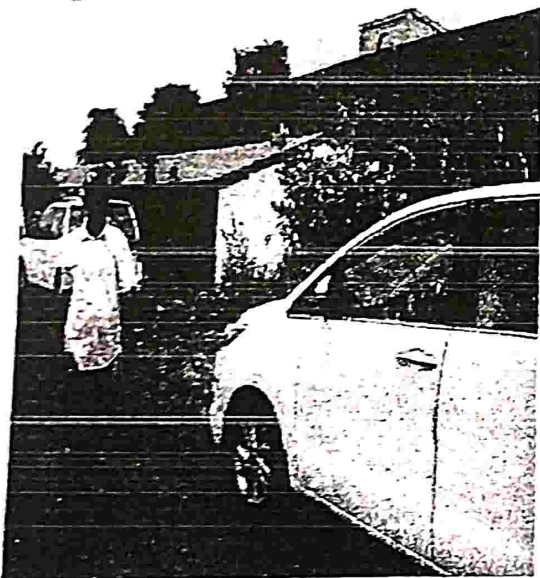


Fig - 13: Boundary wall near St. Xavier's School.

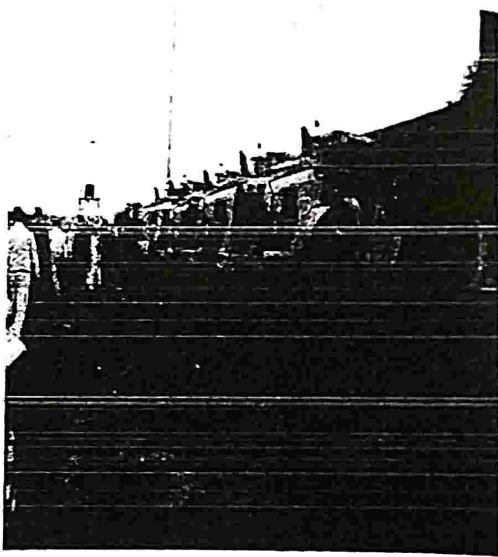


Fig - 14: HEMM parked at Siding.



Fig - 15: Waste mixed with coal dust.

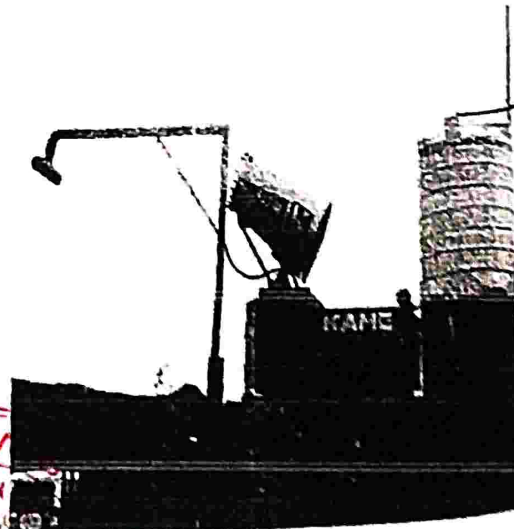


Fig - 16: Fixed Mist Canon Sprinklers at siding.

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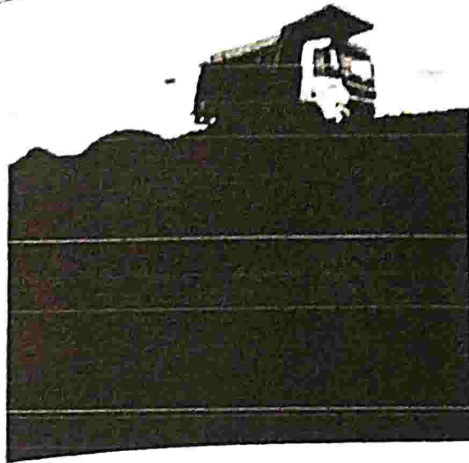


Fig - 17: Coal Transportation vehicles at stock.



Fig - 18: Entry Point of the Coal Siding.



Fig - 19: Vacant Place near siding (Plantation area).



Fig - 20: Proposed area demarcated for developing Wheel Washing and vehicle wetting facility.



Fig - 21: Another proposed area demarcated for Wheel Washing and vehicle wetting facility.



Fig - 22: Review Meeting of Joint Committee with stakeholders and District level officials of Dumka.

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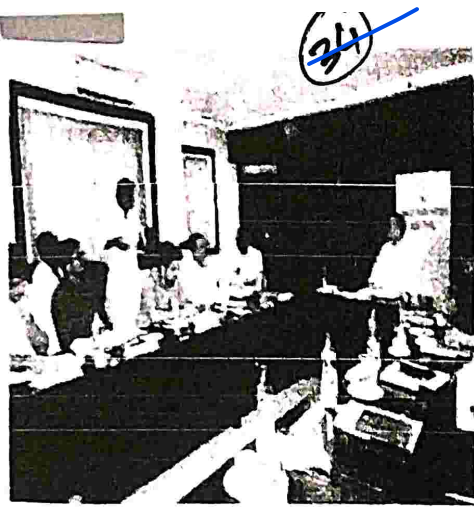


Fig - 23: Interaction of Joint Committee with Members of Civil Society, Dumka



Fig - 24: Interaction of Joint Committee with Applicant and local residents of the nearby areas

*Aslam*

(Taslim Aslam)  
Scientist 'C', Representative  
of CPCB, Kolkata.

*Ashish*

(Ashish Bhardwaj)  
ADRM, Asansol  
(Representative of Asansol  
Division, Eastern  
Railways)

*Alok Nath*

(Alok Nath)  
Consultant (Mining), WBPDCI,  
(Representative of West Bengal  
Power Development  
Corporation)

(Anjaneyulu Dodde)  
Deputy Commissioner,  
Dumka.

*Yatindra Kumar Das*

(Yatindra Kumar Das)  
Member Secretary, JSPCB  
Cum - Member  
Secretary, Joint  
Committee

*Dr. Sanjay Srivastava*

(Dr. Sanjay Srivastava)  
Principal Chief Conservator of  
Forest (Ht/F), Jharkhand.

*L. Kiangte*

(L. Kiangte)  
Additional Chief Secretary,  
Forest, Environment and  
Climate Change Department,  
Government of Jharkhand  
Cum Chairman, Joint  
Committee.



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No.C.4/Pollution Control/ASN/20

Eastern Railway  
Asansol

Asansol Dated 09.12.2023.

Time Bound Action Plan: -

Subsequently, on the basis of the above said meetings and observations during site visit an Action Plan including the restoration / mitigation measures which are to be carried out by the different stakeholders with appropriate timeline, has been prepared as below:

SL No.	Restoration / Mitigation measures to be adopted by stakeholders	Responsible agency	Timeline	Implementation Status as on date
1	To install CCTV in Phulo – Jhano Chowk, St. Xavier's School, Netrapahari Chowk and the entire premises of Dumka Goods Shed.	Asansol Division, Eastern Railways	January 2024	The places mentioned are not within the goods shed premises, however 12 nos. of CCTV available within Dumka Goods Shed premises.
2	To check the feasibility and install Dust Collector and send air quality report of the coal siding and surrounding area to the Monitoring Committee and JSPCB.	Asansol Division, Eastern Railways	January 2024	PM10 analyser is installed at Dumka which is connected online with the server of JSPCB and is continuously transferring data. Installation of dust collector in such an open space is not feasible.
3	To install GI Sheets of height 20 to 25 feet between Coal Siding Railway Line No. 05 and 06 to prevent the dust / air borne particles from the siding area from entering into the passengers' area.	Asansol Division, Eastern Railways	January 2024	Coal loading done from line no. 7 and not from line no. 5 or 6. To prevent the dust / air borne particles from the siding area from entering into the passengers' area more sprinklers (Mobile & Fixed) are being planned.
4	To install 08 (eight) additional water sprinklers to prevent air pollution in the North side of the Railway Station and to install 15 water sprinklers on the side of stone chips siding to control the dust particles from being air-borne.	Asansol Division, Eastern Railways	December 2023	Procurement of water sprinklers are under process.
5	To close the gap from the ground in the boundary wall situated by the side of St. Xavier's School to prevent the dust / air borne particles from the siding area from entering into the School premises.	Asansol Division, Eastern Railways	December 2023.	The work will be completed by 31.01.2024



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No.	Restoration / Mitigation measures to be adopted by stakeholders	Responsible agency	Timelime	Implementation Status as on date
6	To construct the pucca approach road to and from the coal siding and wharf area where transportation, loading and unloading of the mineral (Coal, Stone etc.) takes place between railway line number 05 and 06 to control the re-suspended dust / air borne particles from being air-borne	Asansol Division, Eastern Railways	January 2024	The approach road to and from the coal siding is pucca. Pucca approach road already completed.

Additional relevant information requested to be provided by respective stakeholders.

Sl. No.	Information requested	Stakeholder	Status
1	Number of trucks/dumpers engaged in hauling of stone chips and coal to and from Dumka Siding, per day basis	Railways and WBPDCCL	For coal transportation to Dumka siding, WBPDCCL is currently employing 400 trucks daily. 08 numbers of trucks/dumpers are engaged in hauling of stone chips daily average.
2	Distance (km) covered by each truck/dumper, per day basis	Railways and WBPDCCL	WBPDCCL operates trucks for coal transportation, with each truck covering a distance of approximately 280 km on a daily basis for two round trips. Railways:-The average distance covered by each truck/dumper for stone chips is about $60 \times 2 = 120$ km.
3	Total Capacity of Dumka Siding along with respective capacity of handling stone chips and coal, per year basis	Railways	Stone chips = 2220000 MTs/Year Coal = 12960000 MTs/Year Total capacity= 15180000 MTs/Year
4	Status of compliance w.r.t CPCB Guidelines 'Inventorization of Railway Sidings and Guidelines for their Environment Management'	Railways	Wind Screen, Rain water harvesting system, Garland drain, Fixed sprinklers, Vehicular water sprinkling tanker & PM10 analyser available with respect to CPCB guidelines.
5	Quantity of stone chips received and dispatched alongwith mode of transport in FY 2022-2023 and from April, 2023 to till date	Railways	Received and dispatched in FY 2022-2023 and from April 2023 till date – 333440.9 MTs through Railways. (All the consignment received is dispatched in the same rake)
6	Quantity of coal received and dispatched along with mode of transport in FY 2022-2023 and from April, 2023 to till date	Railways and WBPDCCL	Received: 2022-23 FY: 30,44,342 MT 2023 April to 08.12.2023: 46,47,525 MT Despatch: 2022-23 FY: 30,39,444 MT 2023 April to 08.12.2023: 46,18,673 MT

मेरी प्रतिलिपि  
9/1/23



Ashish  
9/1/23  
(Ashish Bhardwaj)  
Addl. Divl. Railway Manager  
Eastern Railway, Asansol

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Annexure - R-5

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दिनांक 28.12.23 को उपायुक्त, दुमका की अध्यक्षता में NGT(NATIONAL GREEN TRIBUNAL) की District Level committee के साथ दुमका रेलवे साइडिंग क्षेत्र में हो रहे वायु प्रदुषण की रोकथाम हेतु पूर्व में दिये गये निदेश के अनुपालन के संबंध में की गई बैठक की कार्यवाही।

उपस्थिति:- बैठक पंजी के अनुसार।

- सर्वप्रथम बैठक में उपस्थित कमिटी के सदस्यों से दुमका रेलवे साइडिंग में कोयला ढुलाई का कार्य किये जाने एवं उससे हो रहे वायु प्रदुषण की रोकथाम हेतु पूर्व में दिये गये निदेशों का अनुपालन के संबंध में जानकारी प्राप्त की गई।
- PTZ camera installation- पूर्व में बैठक में दिये गये निदेश के आलोक में ईस्टर्न रेलवे के प्रतिनिधि से फूलो-झानो चौक, संत जेवियर्स स्कूल, नेतरपहाड़ी चौक आदि संवेदनशील स्थानों पर PTZ camera installation संबंधी जानकारी प्राप्त की गयी। ईस्टर्न रेलवे को PTZ camera शीघ्र अधिष्ठापन कराने का निदेश दिया गया।
- Water sprinklers अधिष्ठापन- ईस्टर्न रेलवे को कुल-08(आठ) स्थिर Water sprinklers/ mist sprinklers कोयला साइडिंग के उत्तरी छोर पर तथा 15 (पन्द्रह) Water sprinklers/ mist sprinklers पत्थर चिप्स साइडिंग की ओर अधिष्ठापन करने का निदेश दिया गया था। इस संबंध में ईस्टर्न रेलवे को Water sprinklers/ mist sprinklers का कार्य पूर्ण करने का निदेश दिया गया। साथ ही कोयला साइडिंग तक परिवहन के कम में पड़ने वाले शिक्षण संस्थानों को कार्यालय पत्रांक-1638/रा0 दिनांक-22.12.2023 के आलोक में यथा-  
प्राचार्य, इंजीनियरिंग कॉलेज, दुमका।  
प्राचार्य, आदित्य नारायण कॉलेज, दुमका।  
प्राचार्य, संत जेवियर्स स्कूल, दुमका।  
प्राचार्य, +2 वेस्टर्न स्कूल, दुमका।  
प्राचार्य, संत जॉन्स स्कूल, दुमका।  
प्राचार्य, बेथेल मिशन स्कूल, दुमका।  
Water sprinklers/ mist sprinklers अधिष्ठापन हेतु 15 जनवरी 2024 तक प्रस्ताव उपलब्ध कराने का निदेश दिया गया।
- To construct the pucca approach road to and from the coal siding- उपस्थित सदस्यों से pucca approach road निर्माण के संबंध में जानकारी प्राप्त किया गया सदस्यों ने कोयला साइडिंग सम्पर्क पथ निर्माण का कार्य प्रक्रियाधीन होने का बात कहा गया है। रेलवे एवं WBPDCCL को उक्त कार्य जल्द पूरा कराने का निदेश दिया गया।
- High Mast Light- WBPDCCL से नेतरपहाड़ी चौक एवं घनी आबादी वाले क्षेत्र में प्रकाश की कमी के कारण होने वाले दुर्घटना के रोकथाम हेतु High Mast Light लगाने का निदेश दिया गया था जिसके आलोक में WBPDCCL द्वारा बतलाया गया कि High Mast Light नेतरपहाड़ी में लग गया है तथा गुहियाजोरी में लगाने का कार्य प्रक्रियाधीन है। WBPDCCL को आबादी वाले क्षेत्र में जल्द High Mast Light लगाने कार्य पूरा कराने का निदेश दिया गया।
- Road Sweeping Machine का अधिष्ठापन- WBPDCCL से मांडी थान से भाया फूलो झानो नेतरपहाड़ी में Road Sweeping Machine का अधिष्ठापन का निदेश के आलोक में बतलाया गया कि Road Sweeping Machine कोयला साइडिंग क्षेत्र में पहुंच गया है जिसे जल्द ही संचालित किया जायेगा। WBPDCCL को Road Sweeping Machine निर्धारित स्थान पर शीघ्र संचालित कराने का निदेश दिया गया।

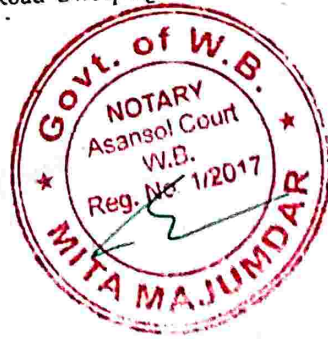
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- कोयला परिवहन- WBPDCCL से कोयला ढुलाई के संबंध में जानकारी प्राप्त की गयी। पुलिस अधीक्षक, दुमका, अनुमंडल पदाधिकारी, दुमका एवं जिला परिवहन पदाधिकारी, दुमका को कोयला परिवहन के कम में कोयला लदे वाहन को ढके होने, नम्बर प्लेट का स्पष्ट प्रदर्शन, प्रदूषण प्रमाण पत्र, झाईविंग लाइसेंस आदि का नियमित रूप से जांच करने का निदेश दिया गया। साथ ही दिनांक-22.12.2023 को बैठक की कार्यवाही में प्राप्त निदेश के आलोक में पिछले एक वर्ष में सड़क दुर्घटनाओं और इन दुर्घटनाओं से हुए मृत्यु एवं विकलांगता का डाटा तैयार कर तथा यातायात नियमों का उल्लंघन करने वाले ट्रकों पर की गई कार्रवाई का प्रतिवेदन शीघ्र उपलब्ध कराने का पुलिस अधीक्षक, दुमका, अनुमंडल पदाधिकारी, दुमका एवं जिला परिवहन पदाधिकारी, दुमका को निदेश दिया गया।
- पौधा रोपन- वन विभाग से नेतरपहाड़ी चौक में निर्धारित स्थलों पर पौधा रोपन की जानकारी प्राप्त किया गया जिसके आलोक में वन क्षेत्र पदाधिकारी, दुमका को नेतरपहाड़ी चौक में निर्धारित स्थलों पर पौधा रोपन का कार्य जल्द पूरा कराने का निदेश दिया गया।

उपस्थित सदस्यों को निदेश दिया गया कि उक्त सभी कार्यों से संबंधित अनुपालन प्रतिवेदन अद्योहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करेंगे।

इसके साथ धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही समाप्त की गई।


  
उपायुक्त,  
दुमका।

ज्ञापांक:- 38/रा0

दुमका, दिनांक 10.1.24

- प्रतिलिपि:- अपर मंडल रेल प्रबंधक, ईस्टर्न रेलवे आसनसोल प्रमंडल, कोलकाता को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि:- प्रबंध निदेशक, वेस्ट बंगाल पावर डेवलपमेंट कॉरपोरेशन लिमिटेड, कोलकाता के प्रतिनिधि को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि:- सदस्य सचिव, झारखण्ड राज्य प्रदूषण पर्वद, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि:- वन प्रमंडल पदाधिकारी, वन प्रमंडल दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि:- जिला परिवहन पदाधिकारी, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि:- अनुमंडल पदाधिकारी, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि:- पुलिस अधीक्षक, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
- प्रतिलिपि:- अपर मुख्य सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग झारखण्ड, राँची के सादर सूचनार्थ समर्पित।



  
उपायुक्त,  
दुमका।

22 JAN 2025

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA/EZ

*Martell A. Silva*  
Office: 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000

O.A.No. 97 of 2024

Vimla Vipra Soren Plaintiff  
Petitioners  
-Versus-

State of Jharkhand & or. Defendant  
Opposite Party

On behalf of DRM. Anand F.R (P-7)

Know all men by these presents that by Vakalatnama I/We appoint the Advocates noted below or any of them my/our lawful Advocate or Advocates for filing the Memorandum of appeal or petition in the  
for entering Appearance

above matter for appearing in conducting and arguing the same, for depositing or withdrawing any money in connection therewith for moving the Court in any matter connected therewith, for preparing the paper book in the case and for putting in papers petitions etc. on my/our behalf for filing taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suits etc. For signing and filing petitions of compromise in connections with said matter and for taking copies of paper form the Record and I/We further say that any act, done by my/one said Advocate or Advocates or by any of them after accepting this Vakalatnama, shall be considered as my/our true and lawful act.

And I/we further hereby agree and undertake to pay the said Advocates his or their fees are settled and all others sums that may be necessary to carry out the requisition of the Court and otherwise to enable the said Advocates to conduct property. Failing which the said Advocates after notice to me/us will be liberty to withdraw form the further conduct to the case.

IN WITNESS WHERE OF I/We sign and execute this Vakalatnama on this the 23 day on January 2025

NAME OF ADVOCATES

*Vakalatnama  
Recd and  
accepted  
Adv. Anand  
9883069404*